

Sri Lankan Tamil Refugees

591. SHRI JANARDHANA
POOJARY:
DR. VENKATESH KABDE:

Will the PRIME MINISTER be pleased to state:

(a) whether the influx of Sri Lankan Tamil refugees into India has increased during the recent past;

(b) if so, the number of Sri Lankan Tamil refugees in India as on 15 December, 1990;

(c) the number of such refugees who have gone back to Sri Lanka during the last three months; and

(d) the amount spent on them so far in the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) After June, 1990, the influx of Sri Lankan Tamil refugees into India increased during the months of July, August and September, 1990. However, the number of refugees arriving has since come down considerably.

(b) As on 15th December, 1990, 2,10,721 Sri Lankan Tamil refugees were reported to be in India.

(c) No refugee is reported to have gone back to Sri Lanka during the last three months.

(d) From 1st April, 1990 to 30th November, 1990, an amount of Rs. 13.10 crores has been spent on them.

D.A. to Public Sector Employees

592. SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have since taken a decision to grant Central DA to public sector employees; if so, the details thereof;

(b) the names of central public sector undertakings in which such DA has been given; and

(c) the time by which remaining undertakings are likely to be given such DA to their employees?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). Government have taken a decision that certain categories of employees numbering about 1.7 lakhs in 69 public sector enterprises should continue to be governed by Central Dearness Allowance formula. The names of the 69 enterprises are given in the Statement attached. Employees in these enterprises appointed on or after 1.1.1989 will, however, be governed by Industrial Dearness Allowance formula and related pay scales. As a result of this arrangement, in the long run, employees in all the Central public sector enterprises will be governed only by the Industrial Dearness Allowance formula.

STATEMENT

Sl. No.	Name of Enterprise
1.	Andaman & Nicobar Islands Forest and Plantation Development Corporation Ltd.
2.	Bharat Aluminium Company Limited.
3.	Bharat Gold Mines Limited.
4.	Bharat Leather Corporation Limited.

Sl. No.	Name of Enterprise	Sl. No.	Name of Enterprise
5.	Bharat Ophthalmic Glass Limited.	21.	Housing & Urban Development Corpn.
6.	Bongaigaon Refinery & Petro-Chemicals Ltd.	22.	Indian Drugs & Pharmaceuticals Limited.
7.	Cement Corporation of India Limited.	23.	Indian Medicines Pharmaceuticals Corpn. Limited.
8.	Central Inland Water Transport Corpn. Ltd.	24.	Indian Railway Construction Co. Ltd.
9.	Central Warehousing Corporation Limited.	25.	Indian Road Construction Corpn. Ltd.
10.	Cotton Corporation of India Limited.	26.	India Tourism Development Corpn. Ltd.
11.	Delhi Transport Corporation.	27.	Jute Corporation of India Limited.
12.	Educational consultants India Limited.	28.	Mahanagar Telephone Nigam Limited.
13.	Engineers India Limited.	29.	Manganese Ore (India) Limited.
14.	Engineering Projects (India) Limited.	30.	Mazagon Dock Limited.
15.	Food Corporation of India Limited.	31.	Mineral Exploration Corporation Ltd.
16.	Heavy Engineering Corporation Limited. (Medical Doctors Only)	32.	Mining & Allied Machinery Corpn, Ltd.
17.	Hindustan Prefab Limited.	33.	Modern Food Industries (India) Limited
18.	Hindustan Salts Limited.	34.	National Airports Authority
19.	Hindustan Steelworks Construction Ltd.	35.	National Aluminium Company Limited.
20.	Hospital Services Consultancy Corporation (India) Limited.	36.	National Buildings Construction Corpn. Limited.
		37.	National Hydro-electric Power

Sl. No.	Name of Enterprise	Sl. No.	Name of Enterprise
	Corpn. Ltd.	54.	National Textile Corporation (West Bengal, Assam, Bihar & Orissa) Limited.
38.	National Industrial Development Corpn. Ltd.	55.	North Eastern Electric Power Corpn. Ltd.
39.	National Instruments Limited.	56.	North Eastern Handicrafts & Handlooms Development Corporation Limited.
40.	National Mineral Development Corpn. Ltd.	57.	North Eastern Regional Agricultural Marketing Corporation Limited.
41.	National Projects Construction Corporation Limited	58.	Orissa Drugs & Chemicals Limited.
42.	National Research Development Corporation.	59.	Rail India Technical & Economic Services Limited.
43.	National Seeds Corporation Limited.	60.	Rajasthan Drugs & Pharmaceuticals Limited.
44.	National Small Industries Corpn, Ltd.	61.	Rehabilitation Industries Corporation Ltd.
45.	National Textile Corporation Limited.	62.	Rural Electrification Corporation Limited.
46.	National Textile Corporation (Andhra Pradesh, Karnataka, Kerala & Mahe.) Limited.	63.	Sambhar Salts Limited.
47.	National Textile Corporation (Delhi, Punjab Rajasthan) Limited.	64.	State Farms Corpn, of India Limited.
48.	National Textile Corporation (Gujarat) Ltd.	65.	Telecommunications Consultants India Ltd.
49.	National Textile Corporation (Madhya Pradesh) Limited	66.	Uranium Corpn. of India Limited.
50.	National Textile Corporation (Maharashtra North) Limited.	67.	Uttar Pradesh Drugs & Pharmaceuticals Co. Ltd.
51.	National Textile Corporation (South Maharashtra) Limited.	68.	Videsh Sanchar Nigam Limited.
52.	National Textile Corporation (Tamil Nadu & Pondicherry) Limited.	69.	Water and Power Co.sultancy Services (India) Limited.
53.	National Textile Corporation (Uttar Pradesh) Limited.		